

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 200/MP/2017  
alongwith IA No.78/2018**

Subject : Payment of outstanding dues towards the power sold to  
Telangana State Power Corporation Committee (TSPCC).

Petitioner : Nirani Sugars Limited

Respondent : Global Energy Private Limited

Coram : Shri P.K.Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S. Jha, Member

Date of hearing : 14.2.2019

Parties present : Shri Sridhar Prabhu, Senior Advocate, NSL  
Shri Vijay Nirani, NSL  
Shri Marugupta Mishra, Advocate, GEPL  
Shri Shourya Malhotra, Advocate, GEPL

**Record of Proceedings**

During the hearing, the learned counsel for the Petitioner and the Respondent, Global Energy Private Limited (GEPL) advanced extensive arguments in support of their contentions and reiterated the submissions made in their respective pleadings.

2. After hearing the learned counsels for the Petitioner and GEPL, the Commission reserved order in the Petition.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**